

IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

KAT 59

05.11.2018

CASE TRANSFERRED TO KERALA ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

WP(C) 1188/2014W

SRI.P.NANDAKUMAR/  
SRI.K.ANAND, SC - COCHIN CORPORATION,  
SRI.P.K.SOYUZ, SC - COCHIN CORPORATION  
GOVERNMENT PLEADER

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

KAT 58

05.11.2018

CASES TRANSFERRED TO KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

1. WP(C) 18215/2005R

SRI.KALEESWARAN RAJ/  
GOVERNMENT PLEADER

2. WP(C) 17569/2011U

SRI.PIRAPPANCODE V.S.SUDHEER  
SRI.T.K.ANANDA KRISHNAN  
SRI.JELSON J.EDAMPADAM/  
SRI.R.S.KALKURA,  
GOVERNMENT PLEADER  
SRI.M.A.VAHEEDA BABU SC,  
INSTITUTE OF MANAGEMENT FOR GOVT.  
SMT.LATHA ANAND, SC,  
INSTITUTE OF MANAGEMENT FOR GOVT.

3. OP.6033/02R

SRI.V.A.MUHAMMED  
SRI.E.S.ASHARAF  
SRI.T.V.VIJAYARAJAN/  
GOVERNMENT PLEADER

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